

ORISSA HIGH COURT

FILING REPORT AS ON :05/05/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0002989/2020	ATISH BHOI VS STATE OF ODISHA	BISWARANJAN DALAI VS	JAGATSINGPUR /168 /2018 () //
2	BLAPL/0002990/2020	DEEPAK KUMAR NATH VS STATE OF ODISHA	KASHINATH PATTNAIK VS	// / /0 () //
3	BLAPL/0002991/2020	PRASANT BAGH VS STATE OF ODISHA	KASHINATH PATTNAIK VS	// / /0 () //
4	BLAPL/0002992/2020	SAGAR @ UMASHANKAR DEVTA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BRAHMANITARANG /43 /2020 () //
5	BLAPL/0002993/2020	AJAYA KHILLA VS STATE OF ODISHA	MANORANJAN PADHY VS	KORAPUT TOWN /61 /2020 () //
6	BLAPL/0002994/2020	GOBINDA TAKRI VS STATE OF ODISHA	MANORANJAN PADHY VS	KORAPUT TOWN /61 /2020 () //
7	BLAPL/0002995/2020	B.BULU DORA VS STATE OF ODISHA	S.S.RAY-2 VS	G.R.P.S.,BERHAMPUR /120 /2019 () //
8	BLAPL/0002996/2020	RAMESH CHANDRA DASH VS STATE OF ODISHA	SAROJ KUMAR DASH VS	NIRAKARPUR /39 /2020 () //
9	BLAPL/0002997/2020	DIPAK KUMAR MOHANTY VS STATE OF ODISHA	KALPATARU ROUT VS	TANGI /11 /2020 () //
10	BLAPL/0002998/2020	SANJAYA KUMAR NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /96 /2020 () //
11	BLAPL/0002999/2020	DIVYA MOHAN BEERO @ DIBYA MOHAN BIR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMAGIRI /50 /2019 () //

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12	BLAPL/0003000/2020	BANSIDHAR NAIK @ BAGALA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BALIMI /46 /2015 () //
13	BLAPL/0003001/2020	RAJA @ RAJA PABITRA MOHAN PRADHAN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	CHAMAKHANDI /24 /2020 () //
14	BLAPL/0003002/2020	MUKTI PRASAD DAS @ BUBUNI VS STATE OF ODISHA	ASISH CHANDRA RATH VS	ERASAMA /143 /2019 () //
15	BLAPL/0003003/2020	CHHOTA @ SUVENDU @ SUBHRANSU PARIDA VS STATE OF ODISHA	J.SAMANTARAY VS	SPL.TASK FORCE /12 /2019 () //
16	BLAPL/0003004/2020	S.K.SILU @ SK.SULEMAN VS STATE OF ODISHA	J.SAMANTARAY VS	TANGI (KHURDA) /146 /2015 () //
17	BLAPL/0003005/2020	SURESH GOCHHAYAT VS STATE OF ODISHA	SATYA RANJAN MULIA VS	COLLIERY /36 /2020 () //
18	BLAPL/0003006/2020	LATA GOCHHAYAT @ LATA VS STATE OF ODISHA	S.K.BHANJADEO VS	ANGUL TOWN /372 /2020 () //
19	BLAPL/0003007/2020	MITU @ BIREN BISWAL VS STATE OF ODISHA	AMIT KUMAR NATH VS	BANTALA /19 /2020 () //
20	BLAPL/0003008/2020	SUMAN PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 () //
21	BLAPL/0003009/2020	TAPU @ PRASANT DAS VS STATE OF ODISHA	DEBASIS SAHOO VS	CUTTACK SADAR /80 /2018 () //
22	BLAPL/0003010/2020	TAPU @ PRASANT DAS VS STATE OF ODISHA	DEBASIS SAHOO VS	CUTTACK SADAR /481 /2018 () //
23	BLAPL/0003011/2020	SUMANTA SINGH	DIBYAJYOTI SAHOO	BELPAHAR /145 /2019

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		VS	VS	()
24	BLAPL/0003012/2020	STATE OF ODISHA NABAKISHORE DAS	DIBYAJYOTI SAHOO	// / /0
		VS	VS	()
25	BLAPL/0003013/2020	STATE OF ODISHA SANDHYARANI MAJHI	AJIT KUMAR MOHANTY	// / /0
		VS	VS	()
26	BLAPL/0003014/2020	STATE OF ODISHA KAILASH SAHU	PRASANTA KUMAR ROURAY	// ATTABIRA /75 /2019
		VS	VS	()
27	CMAPL/0000196/2020	STATE OF ODISHA JITENDRA KU.NAYAK	ADV.	// / /
		VS	VS	()
28	CONTC/0001389/2020	STATE OF ODISHA SUBHALAXMI DAS	GOPAL SINHA	// / /
		VS	VS	()
29	CONTC/0001390/2020	DEORANJAN KU.SINGH PRASANTA PARIDA	ADV.	// / /
		VS	VS	()
30	CONTC/0001391/2020	M/S. HDB FINANCIAL SERVICES LIMITED SNEHALATA HOTA	ADV.	// / /
		VS	VS	()
31	CONTC/0001392/2020	MADHUSMITA SAHU SAILABALA KUND	H.S.SATPATHY	// / /
		VS	VS	()
32	CONTC/0001393/2020	CHITHRA ARUMUGAN BALARAM MISHRA	UMESH CHANDRA MOHANTY	// / /
		VS	VS	()
33	CONTC/0001394/2020	G. MATHI VATHANJAM JAYDEV MINZ	ADV.	// / /
		VS	VS	()
34	CRLA/0000269/2020	RANJANA CHHOPRA GIRISH CHANDRA NAYAK	SANGRAM KESHARI ROUT	// MACHHKUND /80 /2019
		VS	VS	()

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35	CRLMC/0000988/2020	STATE OF ODISHA PINKU KU.SAHU VS	TRILOCHAN NANDA VS	// DEOGAON /37 /2019 ()
36	CRLMC/0000989/2020	STATE OF ODISA BIJESWAR PANDA VS	SUSHANTA KUMAR JOSHI VS	// KORAPUT VIGILANCE /2 /2019 ()
37	CRLMC/0000990/2020	STATE OF ODISHA SINIA @ SURENDRA SWAIN @ SUNANCHA SWAIN VS	SAMVIT MOHANTY VS	// JAGATSINGPUR /26 /2001 ()
38	CRLMP/0000494/2020	STATE OF ORISSA SAMBHUNATH MOHANTA VS	B.M.SARANGI VS	// / /0 ()
39	CRLMP/0000495/2020	S.P, JAJPUR PRAVASHA KUMAR MOHANTY VS	DURGA PRASAD DHAL VS	// / /0 ()
40	CRLMP/0000496/2020	STATE OF ORISSA PUSPARANI BEHERA VS	SURESH KUMAR JENA VS	// / /0 ()
41	CRLREV/0000257/2020	STATE OF ORISSA SUKADEV PADHIHARI VS	RAMESH CHANDRA OJHA VS	// / /0 ()
42	CRLREV/0000258/2020	STATE OF ODISHA RAJENDRA DAS VS	SATYABRATA PRADHAN VS	// NILGIRI /316 /2019 ()
43	CRLREV/0000259/2020	STATE OF ODISHA TRINATH RANA VS	A.P.BOSE VS	// / /0 ()
44	FAO/0000492/2020	S.D.J.M, BHANJANAGAR DIVISIONAL MANAGER, M/S. THE NEW INDIAN CO. LTD. VS	SUBRANJOYO LTD. VS	// / /0 ()
45	ITA/0000016/2020	IYAJA BEHERA M/S. THE MAYURBHANJ CENTRAL COOPERATIVE SOCIETY VS	KRISHNA PRAKASH JENA VS	// / /0 ()
		PRINCIPAL COMMISSIONER OF INCOME TAX, CUTTACK		//

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46	MACA/0000297/2020	MARUTI INSURANCE ICICI LOMBARD G.I.CO. LTD VS SROTRIYI GANGULY	G.P. DUTTA VS	// 0 //
47	MACA/0000298/2020	LANGU MAJHI VS BIMAL CHARAN SAHOO	K.C.NAYAK VS	// 0 //
48	MACA/0000299/2020	HIRAMOTI DEBI SINGH VS PRAVATI ROUT	K.C.NAYAK VS	// 0 //
49	MACA/0000300/2020	THE DIVISIONAL MANAGER, M/S. THE NEW INDIA ASSURANCE CO. LTD. VS LAXMI KUMARI JENA	DILIP KUMAR MOHANTY VS	// 0 //
50	MATA/0000057/2020	JYOTI SANKAR PANDA VS JYOTIRMAYEE DASH	AMIT PRASAD BOSE VS	// 0 //
51	WA/0000233/2020	SURYA NARAYAN MISHRA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
52	WP(C)/0011669/2020	SURESH CHANDRA DASH VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
53	WP(C)/0011670/2020	SHREEKANT BARNWAL VS THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX (CCA)	S.K.OJHA VS	// 0 //
54	WP(C)/0011671/2020	THE MANAGER IFFCO TOKIO GENERAL INSURANCE CO. LTD VS GAUTAM MAHARA	ANIL K. TALUKDAR VS	// 0 //
55	WP(C)/0011672/2020	BALADEV PRASAD UPADHYAYA VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	// 0 //
56	WP(C)/0011673/2020	DURYODHAN SETHY VS UNION OF INDIA	DILLIP KUMAR MOHANTY VS	// 0 //
57	WP(C)/0011674/2020	BALADEV PRASAD UPADHYAYA	DILLIP KUMAR MOHANTY	//

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		VS	VS	0
		STATE OF ODISHA		//
58	WP(C)/0011675/2020	SABITA SAHU	BIPLABA P.B.BAHALI	//
		VS	VS	0
		STATE OF ODISHA		//
59	WP(C)/0011676/2020	BINODINI INFRASTRUCTURE PVT.LTD.	PRABODHA CH. NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
60	WP(C)/0011677/2020	SARBESWAR LENKA	SMITA RANJAN PATTANAIAK	//
		VS	VS	0
		THE COLLECTOR JAGATSINGHPUR		//
61	WP(C)/0011678/2020	BINODINI INFRASTRUCTURE PVT.LTD	PRABODHA CH. NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
62	WP(C)/0011679/2020	RAJAN KUMAR SAHOO	G.N.MISHRA	//
		VS	VS	0
		THE ANGUL CENTRAL COOPERATIVE BANK LIMITED		//
63	WP(C)/0011680/2020	M/S. MAA CHANDI STONE MINERAL CONCESSION	ARUN KUMAR BUDHIA	//
		VS	VS	0
		THE GOVERNMENT OF ODISHA		//
64	WP(C)/0011681/2020	M/S.MAA CHANDI STONE CRUSHING	ARUN KUMAR BUDHIA	//
		VS	VS	0
		THE GOVERNMENT OF ODISHA		//
65	WP(C)/0011682/2020	NARENDRA MOHANTA	B.M.SARANGI	//
		VS	VS	0
		SUPERINTENDET POLICE		//
66	WP(C)/0011683/2020	BIRAJ KUANAR	B.M.SARANGI	//
		VS	VS	0
		REGIONAL MANAGER RESERVE BANK OF INDIA		//
67	WP(C)/0011684/2020	NIRAKAR BEHERA	S.K.DASH	//
		VS	VS	0
		UNION OF INDIA		//
68	WP(C)/0011685/2020	HARIHAR NAIK	SIDHESWAR MALLIK	//
		VS	VS	0

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69	WP(C)/0011686/2020	STATE OF ODISHA JOGESWAR MOHANTA VS	SIDHESWAR MALLIK VS	// // 0
70	WP(C)/0011687/2020	STATE OF ODISHA KARUNAKAR KHATUA VS	SIDHESWAR MALLIK VS	// // 0
71	WP(C)/0011688/2020	STATE OF ODISHA RAHAS CHANDRA BARIK VS	SIDHESWAR MALLIK VS	// // 0
72	WP(C)/0011689/2020	STATE OF ODISHA SUDARSAN NAYAK VS	SIDHESWAR MALLIK VS	// // 0
73	WP(C)/0011690/2020	STATE OF ODISHA HARAPRASAD MOHAPATRA VS	SHISHIR KUMAR SWAIN VS	// // 0
74	WP(C)/0011691/2020	STATE OF ODISHA ROKKAM RAMA RAO VS	P.V.BALAKRISHNA VS	// // 0
75	WP(C)/0011692/2020	STATE OF ODISHA DR.PRAMOD KUMAR SATAPATHY VS	GOPAL KRISHNA BEHERA VS	// // 0
76	WP(C)/0011693/2020	STATE OF ODISHA UMESH PRASAD SAHU VS	B.S.DASPARIDA VS	// // 0
77	WP(C)/0011694/2020	REGIONAL MANAGER STATE BANK OF INDIA SITANSU SENAPATI VS	B.S.DASPARIDA VS	// // 0
78	WP(C)/0011695/2020	STATE OF ODISHA RUDRA PRADHAN VS	PRASANTA KUMAR SATAPATHY VS	// // 0
79	WP(C)/0011696/2020	STATE OF ODISHA SRIKANTA MAHARANA VS ORISSA STATE HOUSING BOARD	BISWAJIT NAYAK VS	// // 0 //

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80	WP(C)/0011697/2020	PRAMODINI SENAPATI VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	// 0 //
81	WP(C)/0011698/2020	SANGHAMITRA MISHRA VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
82	WP(C)/0011699/2020	RAM PRASAD CHOUDHURY VS STATE OF ODISHA	L.K. MOHANTY VS	// 0 //
83	WP(C)/0011700/2020	M.MURALI VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
84	WP(C)/0011701/2020	PRAFULLA KUMAR SAMANTA VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
85	WP(C)/0011702/2020	MANDEEPA ENTERPRISES VS ODISHA BRIDGE AND CONSTRUCTION CORPORATION LTD.	KAJAL SAHOO VS	// 0 //
86	WP(C)/0011703/2020	M/S.SCAN STEELS LTD. VS MAHANADI COALFIELDS LTD	SIDHARTHA MISHRA VS	// 0 //
87	WP(C)/0011704/2020	LILLY SAMAL VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
88	WP(C)/0011705/2020	SRINIVASA EDIFICE PRIVATE LIMITED VS UNION OF INDIA	S.P.MOHANTY VS	// 0 //
89	WP(C)/0011706/2020	SRINIVASA EDIFICE PRIVATE LIMITED VS UNION OF INDIA	S.P.MOHANTY VS	// 0 //
90	WP(C)/0011707/2020	RAJA GOCHHAYAT VS STATE OF ODISHA	S.K.BHANJADEO VS	// 0 //
91	WP(C)/0011708/2020	KARUNAKAR BARAL	J.K.KHUNTIA	//

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		VS	VS	()
		STATE OF ODISHA		//
92	WP(C)/0011709/2020	RAJENDRA BISWAL	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	()
		STATE OF ODISHA		//
93	WP(C)/0011710/2020	JYOTIRMANJARI PANDEY	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	()
		STATE OF ODISHA		//
94	WP(C)/0011711/2020	KASHINATH BEHERA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	()
		STATE OF ODISHA		//
95	WP(C)/0011712/2020	GOURANGA CHANDRA BARIK	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	()
		STATE OF ODISHA		//
96	WP(C)/0011713/2020	PRIYABRATA PANDA	CHINMAYA MISHRA	//
		VS	VS	()
		STATE OF ODISHA		//
97	WP(C)/0011714/2020	KALANDI CHARAN KABI	SHASHI BHUSAN JENA	//
		VS	VS	()
		STATE OF ODISHA		//
98	WP(C)/0011715/2020	SIPUN SEKHAR JENA	AMIYA KUMAR MOHANTY..A	//
		VS	VS	()
		STATE OF ODISHA		//
99	WP(C)/0011716/2020	NARAYAN NAYAK	SAUMENDRA KU. MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
100	WP(C)/0011717/2020	JAGANNATH SANSKRUTI JANA JAGARANA MUNCYIA	BUNYIA KUMAR RAGADA	//
		VS	VS	()
		STATE OF ODISHA		//
101	ABLAPL/0004907/2020	MANOJ KUMAR SAHOO	BISWARANJAN DALAI	BALIKUDA /85 /2020
		VS	VS	()
		STATE OF ODISHA		//
102	ABLAPL/0004908/2020	BIVASH CHANDRA PARIDA	ARUN KUMAR BUDHIA	SUKINDA /58 /2020
		VS	VS	()

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103	ABLAPL/0004909/2020	STATE OF ODISHA MANMOHAN SAMANTARAY VS	SAROJ KUMAR DASH VS	// JANKIA P.S. /77 /2020 ()
104	ABLAPL/0004910/2020	STATE OF ODISHA SUJIT KUMAR ROUT VS	ABHIJIT DAS VS	// KENDRAPARA /60 /2020 ()
105	ABLAPL/0004911/2020	STATE OF ODISHA SISHIR KUMAR SAMAL VS	S.K.SAMAL VS	// BALIMI /60 /2020 ()
106	ABLAPL/0004912/2020	STATE OF ODISHA KIRTAN SWAIN VS	S.S.RAY-2 VS	// PATTAPUR (ASKA) /92 /2020 ()
107	ABLAPL/0004913/2020	STATE OF ODISHA KUNA @ DHANESWAR BHOI VS	PRADEEP KUMAR KUNDU VS	// CUTTACK SADAR /209 /2020 ()
108	ABLAPL/0004914/2020	STATE OF ODISHA SIBRAM SWAIN VS	S.S.RAY-2 VS	// PATTAPUR (ASKA) /93 /2020 ()
109	ABLAPL/0004915/2020	STATE OF ODISHA DHRUBA CHARAN CHAND @ DHRUBA CHANÐR.SINGH VS	VS	// KANTABANIA PS /45 /2019 ()
110	ABLAPL/0004916/2020	STATE OF ODISHA LUNU @ NIRANJAN SAHOO VS	JYOTIRMAYA SAHOO VS	// BEGUNIA P.S. /75 /2020 ()
111	ABLAPL/0004917/2020	STATE OF ODISHA RADHAKANTA BEHERA VS	PARTHA SARATHI DAS VS	// KEONJHAR SADAR /117 /2020 ()
112	ABLAPL/0004918/2020	STATE OF ODISHA MANAS RANJAN SAHOO VS	BIBHU PRASAD DAS VS	// KHURDA P.S. /61 /2020 ()
113	ABLAPL/0004919/2020	STATE OF ODISHA LAXMIDHAR ROURTRAY VS STATE OF ODISHA	ANIL KUMAR DALAI VS	// DELANGA /43 /2020 () //

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114	ABLAPL/0004920/2020	SUBASINI DASH VS STATE OF ODISHA	SAROJ KU DASH VS	NIRAKARPUR /39 /2020 () //
115	ABLAPL/0004921/2020	MOHAN BAGH @ MOHAN KUMAR BAGH VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	UMERKOTE /70 /2020 () //
116	ABLAPL/0004922/2020	ZAINAL KHAN @ JAIBUL KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PIPLI /95 /2020 () //
117	ABLAPL/0004923/2020	GULU @ PRABIN KUMAR SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /75 /2020 () //
118	ABLAPL/0004924/2020	HEMANTA KUMAR SAHOO VS STATE OF ODISHA	NIRANJAN PANDA VS	BANKI /270 /2019 () //
119	ABLAPL/0004925/2020	KANHA @ DEBASIS SWAIN VS STATE OF ODISHA	NIRANJAN PANDA VS	BASUDEVPUR /95 /2020 () //
120	ABLAPL/0004926/2020	BANSHIDHAR BHOL @ BANSI BHOLA VS STATE OF ODISHA	SHISHIR KUMAR SWAIN VS	BALIKUDA /79 /2020 () //
121	ABLAPL/0004927/2020	LIKUNA HESA VS STATE OF ODISHA	PRARATHA SARATHI NAYAK VS	GHAGARBEDA /9 /2020 () //
122	ABLAPL/0004928/2020	NIRANJAN @ RANJAN BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	ITAMATI /30 /2020 () //
123	ABLAPL/0004929/2020	DHANARAJ KHARA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	NANDAPUR /36 /2020 () //
124	ABLAPL/0004930/2020	P.RANJAN REDDY @ PALA RANJAN KUMAR VS STATE OF ODISHA	REDDY BRATA PANDA VS	DIGAPAHANDI /63 /2020 () //
125	ABLAPL/0004931/2020	ISWAR MUGULI	ABHIJIT DAS	K.SINGHPUR /50 /2020

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		VS	VS	()
		STATE OF ODISHA		//
126	ABLAPL/0004932/2020	S.K.JAIRUDDIN	RAJIB LOCHAN PATTNAIK	JALESWAR /132 /2020
		VS	VS	()
		STATE OF ODISHA		//
127	ABLAPL/0004933/2020	SUNIL KUMAR MAJHI	SAMVIT MOHANTY	KISHORENGAR /37 /2020
		VS	VS	()
		STATE OF ODISHA		//
128	ABLAPL/0004934/2020	GANESH NAIK	BIJAYA KUMAR RAGADA	RENGALI (SAMBALPUR) /74 /2020
		VS	VS	()
		STATE OF ODISHA		//
129	ABLAPL/0004935/2020	PAPPU @ PUPPU CHOUDHURY	PITAMBAR JENA	/ /0
		VS	VS	()
		UNION OF INDIA		//
130	ABLAPL/0004936/2020	KUNA BEHERA @ KHAN	SATYA RANJAN MULIA	GOLANTHARA (BERHAMPUR) /117 /2020
		VS	VS	()
		STATE OF ODISHA		//
131	ABLAPL/0004937/2020	OM @ OMM BALIARSINGH @ OMM KUMAR BALIARSINGH	BALARSINGH @ OMM KUMAR BEHERA	ODAGAON /92 /2020
		VS	VS	()
		STATE OF ODISHA		//
132	ABLAPL/0004938/2020	AKASH PEDENTI	S.K.BHANJADEO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
133	ABLAPL/0004939/2020	TRUPTI RANJAN DAS	PRASANTA KUMAR NANDA	PIPLI /332 /2014
		VS	VS	()
		STATE OF ODISHA		//
134	ABLAPL/0004940/2020	RABINDRA KUMAR SINGH @ RABINDRA SINGH	AMITAV TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
135	ABLAPL/0004941/2020	PRAFULLA CHHATRIA	BIJAY KUMAR RAGADA	BRAJARAJNAGAR /106 /2020
		VS	VS	()
		STATE OF ODISHA		//
136	ABLAPL/0004942/2020	TRINATH DEHURY	AMIT KUMAR NATH	/ /0
		VS	VS	()

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137	ABLAPL/0004943/2020	STATE OF ODISHA RAJA KISHORE DAS @ RAJ KISHORE DAS VS	DIBYAJYOTI SAHOO VS	// ITAMATI /47 /2020 ()
138	ABLAPL/0004944/2020	STATE OF ODISHA PRATAP PATRA VS	ARIJEET MISHRA VS	// JAJPUR ROAD /162 /2020 ()
139	ABLAPL/0004945/2020	STATE OF ODISHA MANOJ DAS @ TUNA JENA VS	PITAMBAR JENA VS	// CHANDABALI /112 /2019 ()
140	ABLAPL/0004946/2020	STATE OF ODISHA PAPPU @ PUPPU CHOUDHURY VS	PITAMBAR JENA VS	// / /0 ()
141	ABLAPL/0004947/2020	UNION OF INDIA SURESH @ SANJAY KUMAR BEHERA VS	DIBYAJYOTI SAHOO VS	// BHADRAK RURAL /562 /2019 ()
142	ABLAPL/0004948/2020	STATE OF ODISHA SURENDRA BEHERA VS	JAYADEBA BEHERA VS	// JANKIA P.S. /55 /2020 ()
143	ABLAPL/0004949/2020	STATE OF ODISHA RAGHUNATH BEHERA VS	DIBYAJYOTI SAHOO VS	// BHADRAK RURAL /259 /2020 ()
144	ABLAPL/0004950/2020	STATE OF ODISHA SIPU @ SANTOSH NAYAK VS	AKSHYA KUMAR PANDEY VS	// RAJNAGAR /65 /2019 ()
145	ABLAPL/0004951/2020	STATE OF ODISHA RAJA GOCHHAYAT VS	S.K.BHANJADEO VS	// ANGUL TOWN /372 /2020 ()
146	ABLAPL/0004952/2020	STATE OF ODISHA MURALI MUDULI VS	AMITAV TRIPATHY VS	// NAYAGARH /61 /2020 ()
147	ABLAPL/0004953/2020	STATE OF ODISHA SATYARANJAN AGRAWAL VS STATE OF ODISHA	G.N.SAHU VS	// PADAMPUR /102 /2020 () //

ORISSA HIGH COURT

FILING REPORT AS ON :05/05/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	ABLAPL/0004954/2020	SUMANTA NAYAK VS STATE OF ODISHA	DEBASIS TRIPATHY VS	RAMACHANDI /22 /2020 () //
149	ABLAPL/0004955/2020	KRUSHNA CHANDRA PRUSTY VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /54 /2020 () //
150	ABLAPL/0004956/2020	NIRMAL SAHOO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	SAHID NAGAR P.S. /249 /2019 () //
151	ABLAPL/0004957/2020	SK.JAFIRUDDIN @ SEK JAFIRUDHIN VS STATE OF ODISHA	SATYA NARAYAN MISHRA-4 VS	BHADRAK RURAL /107 /2016 () //
152	ABLAPL/0004958/2020	BIPRA CHARAN BALIARSINGH VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	ODAGAON /92 /2020 () //
153	WPC(OA)/0000429/2018	BIJAY BARIK VS STATE OF ODISHA	M/S.RAMAKANTA SAHOO VS	// () //
154	WPC(OA)/0001820/2019	DINABANDHU PATRA VS STATE OF ODISHA	L.BHUYAN VS	// () //
155	WPC(OA)/0002750/2018	AKSHAYA KUMAR RANA VS COMMNR.CUM SECY.TO GOVT.	M/S.GURU PRASAD PATTNAIK VS	// () //
156	WPC(OAC)/0003214/2018	ASHOKA KUMAR DAS VS STATE OF ODISHA	M/S.B.S.TRIPATHY VS	// () //

ORISSA HIGH COURT

MISC CASES FILED on :05/05/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	64/2020 MATA/57/2020	JYOTI SANKAR PANDA-MP	AMIT PRASAD BOSE
2	79/2020 CMAPL/196/2020	JITENDRA KU.NAYAK-MP	ADV.
3	319/2020 CRLREV/257/2020	SUKADEV PADHIHARI-MP	RAMESH CHANDRA OJHA
4	320/2020 CRLREV/259/2020	TRINATH RANA-MP	A.P.BOSE
5	342/2020 FAO/452/2020	THE MANAGER (T.P. CELL), M/S. NEW INDIA ASSURANCE CO.	G.C.SAMANTARAY
6	343/2020 FAO/122/2020	THE DIVISIONAL MANAGER, THE ORIENTAL INSURANCE CO.	SOMNATH ROY
7	344/2020 FAO/122/2020	THE DIVISIONAL MANAGER, THE ORIENTAL INSURANCE CO.	SOMNATH ROY
8	345/2020 BLAPL/1774/2020	KISHORI NAG-MP	DEVASHIS PANDA
9	345/2020 FAO/215/2020	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO.	SOMNATH ROY
10	346/2020 BLAPL/2089/2020	SADA KHORA-MP	SUCHIT KUMAR NAYAK
11	347/2020 BLAPL/1438/2020	SISIR DALEI-MP	PARTHA SARATHI NAYAK
12	348/2020 BLAPL/10926/2019	MUNA @ JYOTISANKAR PRADHAN-MP	BISWARANJAN DALAI
13	349/2020 BLAPL/3013/2020	SANDHYARANI MAJHI-MP	AJIT KUMAR MOHANTY
14	479/2020 MACA/252/2020	MANAGER, T.P. CELL, M/S. NEW INDIA ASSURANCE CO.	INDRANU KUMAR SARANGI
15	480/2020 MACA/221/2020	DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO.	INDRANU KUMAR SARANGI
16	481/2020 MACA/286/2020	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO.	G.P.M. CHANDRA SAMANTARAY
17	482/2020 MACA/297/2020	MARUTI INSURANCE ICICI LOMBARD G.I.CO. LTD.-MP	G.P.DUTTA
18	574/2020 CRLMC/989/2020	BIJESWAR PANDA-MP	SUSHANTA KUMAR JOSHI
19	598/2020 CRLA/391/2014	DHADI SAHU@PRAMOD SA-MP	M/S.B.K.GHADEI
20	5255/2020 WP(C)/11669/2020	SURESH CHANDRA DASH-MP	TRILOCHAN NANDA
21	5256/2020 WP(C)/11299/2020	MOHAMMED MUSTAQ ANSARI-MP	M/S DILLIP KU RAY,P.K.MAHALI,S.DAS,P.K.PANDAM
22	5257/2020 WP(C)/11676/2020	BINODINI INFRASTRUCTURE PVT.LTD.-MP	PRABODHA CH. NAYAK
23	5258/2020 WP(C)/11677/2020	SARBESWAR LENKA-MP	SMITA RANJAN PATTANAIAK
24	5259/2020 WP(C)/11678/2020	BINODINI INFRASTRUCTURE PVT.LTD-MP	PRABODHA CH. NAYAK
25	5260/2020 WP(C)/11679/2020	RAJAN KUMAR SAHOO-MP	G.N.MISHRA
26	5261/2020	M/S. MAA CHANDI STONE MINERAL CONCESSION-MP	ARUN KUMAR BUDHIA

27	WP(C)/11680/2020 5262/2020	M/S.MAA CHANDI STONE CRUSHING-MP	ARUN KUMAR BUDHIA
28	WP(C)/11681/2020 5263/2020	ROKKAM RAMA RAO-MP	P.V.BALAKRISHNA
29	WP(C)/11691/2020 5264/2020	DR.PRAMOD KUMAR SATAPATHY-MP	GOPAL KRISHNA BEHERA
30	WP(C)/11692/2020 5265/2020	UMESH PRASAD SAHU-MP	B.S.DASPARIDA
31	WP(C)/11693/2020 5266/2020	SITANSU SENAPATI-MP	B.S.DASPARIDA
32	WP(C)/11694/2020 5267/2020	RUDRA PRADHAN-MP	PRASANTA KUMAR SATAPATHY
33	WP(C)/11695/2020 5268/2020	ARYA PATNAIK-MP	M/S.BISWAJIT NAYAK
34	WP(C)/12101/2015 5269/2020	SUCHISMITA SWAIN-MP	M/S.BIREN SANKAR TRIPATHY
35	WP(C)/7998/2017 5271/2020	MANDEEPA ENTERPRISES-MP	KAJAL SAHOO
36	WP(C)/11702/2020 5272/2020	M/S.SCAN STEELS LTD.-MP	SIDHARTHA MISHRA
37	WP(C)/11703/2020 5273/2020	LILLY SAMAL-MP	AKSHAYA KUMAR PANDEY
38	WP(C)/11704/2020 5274/2020	RABINARAYAN BARIK-MP	M/S.SAMEER KU.DAS
39	WP(C)/14217/2019 5275/2020	BASANTA KUMAR MOHANTY-MP	M/S.SAMEER KU.DAS
40	WP(C)/14222/2019 5276/2020	KHIROD CHANDRA ROUT-MP	M/S.SAMEER KU.DAS
41	WP(C)/14219/2019 5277/2020	SRINIVASA EDIFICE PRIVATE LIMITED-MP	S.P.MOHANTY
42	WP(C)/11705/2020 5278/2020	SRINIVASA EDIFICE PRIVATE LIMITED-MP	S.P.MOHANTY
43	WP(C)/11706/2020 5279/2020	JYOTIRMANJARI PANDEY-MP	BIRAJA PRASANNA SATAPATHY
44	WP(C)/11710/2020 5280/2020	SIPUN SEKHAR JENA-MP	AMIYA KUMAR MOHANTY..A
45	WP(C)/11715/2020 5270/2020	BRUNDABANA PADHEE-MP	
	WP(C)/4139/2014		